



Sr. No.	Date	Orders
		<p>29-09-2000 Present : Mr.Sanjiv Kakkar for the petitioner.</p> <p><u>CW 5897/2000 & CM 9063/2000</u></p> <p>Representation has been filed by the petitioner before the Registrar Cooperative Society. Matter sought to be agitated in this petition is covered under Section 60 of Delhi Cooperative Societies Act.</p> <p>No ground to interfere.</p> <p>Dismissed.</p> <p>September 29, 2000 'KV'</p> <p><i>Vijender Jain</i> Vijender Jain, J.</p>